

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 33 of 2016 (SZ)

Applicant
Vakkanti Koteswar Rao,
Nalgonda Dist.,
Telangana State

Respondents
Union of India, MoEF & CC,
Rep. by its Secretary,
New Delhi and 7 others

Vs.

Legal Practitioners for the applicant:

Legal practitioners for respondents
Ms. M.Sumathi for R1
H. Yasmeen Ali for R-2, R-3, R-5, R-6
and R-9
Mr. T. Sai Krishnan for R-4 & R-7
M/s. Narayanasamy P.J.Sri Ganesh and
D.Praveen for R8

Note of the Registry	Orders of the Tribunal
Order No. 3	<p>Date: 3rd October, 2017</p> <p>There is no representation for the applicant. Learned counsel appearing for the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 21.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>